

Working Groups, namely, the Working Group on levies on molasses and alcohol, the Working Group on storage of molasses and working Group on capacity utilisation, which were set up by Government in February, 1983, have also made certain recommendations for improvement in alcohol and alcohol based industries. The recommendations also have been communicated to State Governments/Union Territory Administrations for implementation.

Import of Special Cement required by Oil and Natural Gas Commission

2196. SHRI SRIHARI RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Oil and Natural Gas Commission had to Import special cement required by them for use in casing of oil wells ;

(b) if so, the total imports of this special cement during the last three years and foreign exchange involved therein ;

(c) the steps taken by Government to start indigenous manufacture of this special cement with a view to save the foreign exchange ;

(d) the total consumption of the special cement in the country ; and

(e) purposes for which it is used ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):

(a) Yes, Sir.

(b) During the last three years, ONGC had imported a total of 98,200 tonnes of special cement (API Class 'G') involving a foreign exchange of 9.314 million US dollars for use in its onland and offshore drilling operations. (Supply of 4300 tonnes out of the above said total imports is yet to be executed).

(c) Two existing cement manufacturers have capacity to manufacture 2 lakh tonnes and 50,000 tonnes per annum of oil well cement respectively. In addition Government have also approved two schemes for manufacture of one lakh tonnes and 66,000 tonnes per annum of OWC and both these schemes are covered by foreign collaboration.

(d) Anticipated consumption of oil well (Class 'G') cement by ONGC during the VII Plan Period is as under :—

1985-86	72,150 tonnes
1986-87	108,100 tonnes
1987-88	147,700 tonnes
1988-89	158,400 tonnes
1989-90	152,300 tonnes

(e) This oil well (API Class ('G') Cement is used for cementation of different casings and remedial jobs in oil and gas wells of ONGC, to meet the specific requirement of bottom hole temperature and pressure of a particular well. This special cement is sulphate resistant and the cement slurry is tailored suiting to the sub-surface conditions.

Export of Molasses

2197. SHRI YOGESHWAR PRASAD YOGESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether molasses is being exported in large quantity depriving indigenous industry of its use as a result of which Bihar has lost more than Rupees twenty crores in revenue ; and

(b) how this loss of revenue to Bihar is likely to be compensated ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICAL (SHRI R. K. JAICHANDRA SINGH) : (a) and (b) During the last alcohol year 1984-85 (December 1984—November, 1985), Bihar Government was asked to release a small quantity of 5000 tonnes of molasses for Nepal out of its anticipated surplus. Against

this, the actual supply upto 30th September, 1985, is reported to be only 80 tonnes which is unlikely to have affected the industry in Bihar.

Plans of Increasing Production of Bread and Biscuits

2198. SHRI E. AYYAPU REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) the industrial output per month (in tonnes) of ready to eat food i. e., bread, biscuits and other bakery products in the country.

(b) the total number of industrial units manufacturing bread ?

(c) whether any control price is fixed for bread and biscuits ; and

(d) whether there are any plans to increase the production of bread from 1.25 million tonnes and for biscuit from more than one million tonnes by 1990 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):

(a) The average monthly production of bread and biscuits during 1985 in the organised sector is estimated at 11,666 and 10,833 tonnes respectively. Such data for units in the small scale sector is not maintained.

(b) There are 20 units in the organised sector for manufacture of bread. In addition, it is estimated that 4,050 small scale units are register with various Directors of Industries in the State for manufacture of bread.

(c) While there is no control on prices of bread by the Central Government, the price of bread in Delhi and Calcutta are fixed by the Delhi Administration and the Government of West Bengal respectively,

(d) The further development of this industry is reserved exclusively for small scale sector and it is expected that the future demand for these items will be met by production from the small scale sector.

Expansion of Vijayawada Telephone Exchange

2199. (SHRI K. RAMACHANDRA REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the expansion of Vijayawada (Andhra Pradesh) Telephone Exchange twice, in spite of its original capacity remaining unutilised, has been adversely commented upon by the Public Accounts Committee of Parliament ;

(b) whether Government have initiated any action to find out as to why this under-milisation was allowed ; and

(c) the steps taken to utilise the exchange to its full capacity ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. However, expansion of Trunk Automatic Exchange at Vijayawada was adversely commented upon by the Public Accounts Committee of Parliament.

(b) Yes, Sir.

(c) More circuits have been added and the TAX utilisation has reached 72.9% as on 31-10-1985. Some more circuits are planned to be added increasing the utilization further.

New Kerosene Dealers in Greater Bombay

2200. SHRI ANOOPCHAND SHAH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of new kerosene dealerships given in greater Bombay during 1984 and 1985 ; and

(b) the number of the dealers appointed through Oil Selection Board and the number of dealers recommended by Government ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b) The total number of SKO/LDO dealerships awarded in Greater Bombay during 1984 and 1985 is 22. All of them have been awarded